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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 89/ BB/ 2017	-	- For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AGRIMA KHANNA 9880769856	APPLICANT	Aguina flame
Q3 .	8. Jayalalcehmi, A	el v porate debtor	Byl
Fo	Sayosaybor Lesatories ilp	u abstor	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. Memo is filed seeking adjournment on behalf of Corporate Debtor. List it on 13/02/2018.

Member (T)

Member (J)